

POST OFFER ADVERTISEMENT FOR THE ATTENTION OF THE SHAREHOLDERS OF  
**RUCHIKA INDUSTRIES INDIA LIMITED**

(CIN: L51503MH1985PLC301881)

Registered Office: 126, Damji Shamji Estate, LBS Marg, Vikhroli (West), Mumbai-400 083

Tel. No.: + 91 22 6153 0304; E-Mail ID: roc.ruchika@gmail.com,

Website: www.ruchikaind.in

**Open Offer for acquisition of 5,20,000 Equity Shares of Ruchika Industries India Limited ("Ruchika"/"Target Company") by Mr. Rajiv Chandulal Darji ("Acquirer")**

This Post Offer Advertisement is issued by Mark Corporate Advisors Private Limited ("Manager to the Offer") on behalf of the Acquirer in connection with the Open Offer made by the Acquirer to acquire 5,20,000 Equity Shares of Face Value of ₹ 5.00 each ("Equity Shares") of the Target Company at ₹ 8.75 per Equity Share, representing 26% of the Equity Share Capital of the Target Company ("Offer"), in compliance with Regulation 18 (12) of Securities and Exchange Board of India (Substantial Acquisition of Shares and Takeovers) Regulations, 2011 and amendments thereof ["SEBI (SAST) Regulations, 2011"/"Regulations"]. The Detailed Public Statement with respect to the aforementioned offer was made on March 07, 2019 (Thursday) in the following newspapers:

| Newspaper          | Language | Edition(s)     |
|--------------------|----------|----------------|
| Business Standard  | English  | All Editions   |
| Business Standard  | Hindi    | All Editions   |
| Mumbai Lakshadweep | Marathi  | Mumbai Edition |

|   |   |  |
|---|---|--|
| 1) Name of the Target Company   | : | Ruchika Industries India Limited                             |
| 2) Name of the Acquirer   | : | Mr. Rajiv Chandulal Darji                                    |
| 3) Name of the Manager to the Offer   | : | Mark Corporate Advisors Private Limited                      |
| 4) Name of the Registrar to the Offer   | : | Skyline Financial Services Private Limited                   |
| 5) <b>Offer Details:</b>  |   |  |
| a) Date of Opening of the Offer   | : | May 07, 2019 (Tuesday)                                       |
| b) Date of Closure of the Offer   | : | May 20, 2019 (Monday)  |
| 6) Date of Completion of Payment of Consideration and communication of Rejection/Acceptance | : | Not Applicable, as no shares were tendered in the Open Offer |

**7) Details of Acquisition:**

| Sr. No. | Particulars  | Proposed in the Letter of Offer                           |                                  | Actuals   |                                  |
|---------|--|---|----------------------------------|---|----------------------------------|
| 7.1.    | Offer Price (in ₹)   | ₹ 8.75 (Rupees Eight and Paise Seventy Five only)         |                                  | ₹ 8.75 (Rupees Eight and Paise Seventy Five only) |                                  |
| 7.2.    | Aggregate number of Shares tendered  | 5,20,000 Equity Shares*                                   |                                  | Nil   |                                  |
| 7.3.    | Aggregate number of Shares accepted  | 5,20,000 Equity Shares*                                   |                                  | Nil   |                                  |
| 7.4.    | Size of the Offer (Number of Equity Shares multiplied by Offer Price per Equity Share) | ₹ 45,50,000 (Rupees Forty Five Lakhs Fifty Thousand only) |                                  | Nil   |                                  |
| 7.5.    | Shareholding of the Acquirer before Public Announcement                                | Nil   |                                  | Nil   |                                  |
|         | • Number   | N.A   |                                  | N.A   |                                  |
|         | • % of Equity Share Capital  |   |                                  |   |                                  |
| 7.6.    | Shares acquired by way of Share Purchase Agreement ('SPA')                             |   |                                  |   |                                  |
|         | • Number   | 9,74,216  |                                  | 9,74,216  |                                  |
|         | • % of Equity Share Capital  | 48.71%  |                                  | 48.71%  |                                  |
| 7.7.    | Shares acquired by way of Open Offer   |   |                                  |   |                                  |
|         | • Number   | 5,20,000*   |                                  | Nil   |                                  |
|         | • % of Equity Share Capital  | 26.00%*   |                                  | N.A   |                                  |
| 7.8.    | Shares acquired after Detailed Public Statement ('DPS')                                |   |                                  |   |                                  |
|         | • Number   | Nil   |                                  | Nil   |                                  |
|         | • % of Equity Share Capital  | Nil   |                                  | Nil   |                                  |
|         | • Price of the Shares acquired   | Not Applicable  |                                  | Not Applicable                                    |                                  |
| 7.9     | Post Offer Shareholding of the Acquirer  | <b>No of Shares</b>                                       | <b>% of Equity Share Capital</b> | <b>No of Shares</b>                               | <b>% of Equity Share Capital</b> |
|         |  | 14,94,216*  | 74.71%*                          | 9,74,216  | 48.71%                           |
| 7.10    | Pre & Post offer Shareholding of the Public  | <b>Pre Offer</b>  | <b>Post Offer</b>                | <b>Pre Offer</b>                                  | <b>Post Offer</b>                |
|         | • Number   | 10,25,784*  | 5,05,784*                        | 10,25,784   | 10,25,784                        |
|         | • % of Equity Share Capital  | 51.29%  | 25.29%*                          | 51.29%  | 51.29%                           |

\*Assuming full acceptance in the Open Offer.

8) The Acquirer accepts full responsibility for the information contained in this Post Offer Advertisement and also for the obligations under Regulations.

9) A copy of this Post Offer Advertisement will be available on the websites of SEBI, BSE Limited and the Target Company.

Capitalized terms used in this advertisement, but not defined herein, shall have the same meanings assigned to such terms in the Letter of Offer dated April 23, 2019.

**Issued by Manager to the Offer on behalf of the Acquirer:**



**MARK CORPORATE ADVISORS PRIVATE LIMITED**

CIN: U67190MH2008PTC181996  
 404/1, The Summit Business Bay,  
 Sant Janabai Road (Service Lane),  
 Off W. E. Highway, Vile Parle (East),  
 Mumbai-400 057

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Contact Person: Mr. Manish Gaur

E-Mail ID: openoffer@markcorporateadvisors.com

SEBI Regn No.: INM000012128

Website: www.markcorporateadvisors.com

Place : Mumbai

Date : May 31, 2019

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